

No. 24039/37/2021--IPR (N&C)  
Government of India  
Ministry of Commerce & Industry  
Department of Industrial Policy & Promotion  
IPR (Negotiations & Cooperation) Section

Udyog Bhawan, New Delhi  
Dated 12<sup>th</sup> April, 2022

**ORDER**

**Subject: Deputation of Officers for participating in Course on "FOSTERING INNOVATION AND COMMERCIALISATION OF IPR" under the DFC Scholarship Programme from 18<sup>th</sup> April to 6<sup>th</sup> May, 2022 in Copenhagen, Denmark-reg.**

The undersigned is directed to convey the approval of the competent authority for deputation of the following officers for participating in Course on "FOSTERING INNOVATION AND COMMERCIALISATION OF IPR" under the DFC Scholarship Programme from 18<sup>th</sup> April to 6<sup>th</sup> May, 2022 in Copenhagen, Denmark.

**From DPIIT**

<b>Sr. No.</b>	<b>Name</b>	<b>Designation</b>
1	Mr. Ruchita Singh	Manager, CIPAM
2	Mr. Varnika Bains	Manager, CIPAM
3	Mr. Vishal	Assistant Section Officer, IPR-N&C Section, DPIIT
4	Mr. Amit Kumar	Assistant Section Officer, IPR-Patents Section, DPIIT

**From Office of Controller General of Patents and Designs (o/o CGPDTM)**

<b>Sr. No.</b>	<b>Name</b>	<b>Designation</b>
1	Mr. Kalyan Ravella	Deputy Secretary
2	Mr. Yogesh V. Bajaj	Asst. Controller of Patents & Designs
3	Ms. R. Hemalatha	Asst. Controller of Patents & Designs
4	Mr. Sukhdeep Singh	Asst. Controller of Patents & Designs
5	Mr. Jai Veer	Examiner of Patents & Designs
6.	Ms. Shahida Umar	Examiner of Patents & Designs

2. The terms and conditions of the deputation will be as under:-

a) **Period of deputation:** The period of deputation of the above mentioned officials will be from **18<sup>th</sup> April to 6<sup>th</sup> May, 2022** (19 days) excluding journey time and enforced halts, if any.

b) **Pay:** During the period of deputation, the officials will draw their pay and allowances in the existing capacity. The expenditure on their pay and allowances will be debitable to the same budget head to which it is debitable at present. The pay and allowances will be drawn only in Indian currency. The officials will not be allowed to draw any part of the salary in foreign exchange and shall not be eligible to draw any foreign deputation allowance.

c) **Medical Assistance:** The officials will be entitled to medical assistance in accordance with the Orders issued by the Ministry of External Affairs/Ministry of Finance, as amended from time to time.

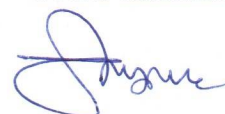
d) **Passage etc:** The entire expenditure on air travel, hotel accommodation, tuition fee and other daily allowance etc. of the officials will be borne by Danida Fellowship Centre (DFC).

e) No expenditure will be borne by the office of Controller General of Patents Designs and Trademarks (CGPDTM) or Department for Promotion of Industry and Internal Trade, Government of India.

f) The officials will submit the tour report to Department for Promotion of Industry and Internal Trade on completion.

3. This has the concurrence of IF Wing of this Department vide Dy. No. 53329 dated 12.04.2022.

Yours faithfully,



(Deepak Kumar)  
Assistant Director

To

**The Pay & Accounts Officer,**  
Department of Industrial Policy and Promotion  
Ministry of Commerce and Industry  
Udyog Bhawan, New Delhi

Copy to:

1. The Embassy of India, Vangehusvej 15 2100 Copenhagen, Denmark.
2. The Ministry of External Affairs, Central Europe Division, New Delhi
3. The Controller General of Patents, Designs and Trademarks, Boudhik Sampada Bhavan, Near Antop Hill Head Post Office, S.M. Road, Antop Hill Mumbai - 400037
4. PPS to SIIT/PPS to JS (SS)/PS/PA to DS(KT) & Individual concerned.
5. Fin.II Section of DPIIT with the request to kindly make arrangement for uploading in FVMS alongwith outcome of the tour.
6. Protocol Section/E-III Section/E-II Section/IPR-I/Guard File.